

(4)

OA. NO. 1558/05

12.2.07

Hon. Mr. P. K. Chatterji, A.M.

None for the applicant even in
the revised call. Adjourned.
List on 20.3.07.

Murthy
A.M.

on
order dated 11.7.06
not complied.
Subscribed
12.3.07.

R

Dt 20.03.07

Hon. Mr. P. K. Chatterji, AM

Even in the revised call, none
present for the parties. ~~Order date~~
A bare perusal of order sheets would
reveal that on last 3 dates, no one
appeared for the applicant. OA is,
therefore, dismissed for default
for non-prosecution.

Murthy
AM

B